## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 20/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

Sangeeta Vijay Kumar

V/s.

Tanvi Construction Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241 to 244 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

1. Gravinj Shah Advocate a/w Rahul D Oalc Patrimer & Siddhohshhhy.

ARMIN WANDREWALD

A/W
A/W
MANDIN JAISWAL

MANDIN JAISWAL

MEDONDAL

**ORDER** 

CP 20/ 241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 20.10.2017.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)